## **National Company Law Tribunal**

## Allahabad Bench

CP NO. (IB) 107/ALD/26/7

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NAME OF THE COMPANY: (Ute Chemicals V3. Uniword Sugars PV+. Ltd. SECTION OF THE COMPANIES ACT: U/S 9 OF J&B (ode of 2016

Name

Representation

Signature

1.

SI. NO.

ZAIN ABBAS

Adv

Designation

Petitiones

2.

## CP No. (IB) 107/ALD/2017

Sh. Zain Abbas for the Operational Creditor. The Registry of this Tribunal has pointed out some procedural objection/defect,informing such the present application does not seem to be in order.

Hence, there is requirement to issue a formal notice under Section 9 (5) of the Code. That apart a statutory notice be also issued to the Corporate Debtor Company in view of now a settled legal position.

The matter be listed on 21 September 2017.

Dated:11.09.2017

Shri H.P. Chaturveal, Member (Judician)

Typed by Mohd. Zaid